

regards to imported tractors and made any arrangements for their import; and

(c) if so, the particulars thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHIB P. SHINDE) : (a) Yes, Sir.

(b) and (c). The demand for tractors for 1969-70 was assessed at 83,000 nos. Taking into consideration the indigenous production of tractors and constraints on foreign exchange, it was decided to import 35,000 tractors. Of these, contracts for the import of 34,000 tractors have already been concluded and negotiations for the balance are under way. The import programme for 1970-71 is yet to be finalised.

मध्य प्रदेश में अनुसूचित जातियाँ ।

अनुसूचित जन जातियों को दी गई भूमि

5621. श्री कूलचन्द बर्मा : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) पहली तीसरी पंच वर्षीय योजनाओं के दौरान मध्य प्रदेश में अनुसूचित जाति के लोगों को कितने एकड़ भूमि दी गई ; और

(ख) चालू पंचवर्षीय योजना में अनुसूचित जाति के लोगों को देने के लिए कितने एकड़ भूमि आरक्षित की गई है ?

कृषि मंत्रालय में राज्य मंत्री (श्री अण्णासाहेब पी. शिंदे) : (क) और (ख) . जानकारी एकत्र की जा रही है और सभा पटल पर रख दी जायेगी ।

पशुओं के नृशंस बच पर रोक

5622. श्री कूलचन्द बर्मा : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पशुओं के नृशंस बच पर रोक लगाने का कोई प्रस्ताव सरकार के विचाराधीन है ; और

(ख) यदि हाँ, तो उसकी मुख्य बातें क्या हैं ?

कृषि मंत्रालय में राज्य मंत्री (श्री अण्णासाहेब शिंदे) :

(क) जी हाँ ।

(ख) भारत सरकार ने 26 जून, 1967 को भारत के सेवानिवृत्त एक न्यायाधीश की अध्यक्षता में एक गौ-रक्षा समिति स्थापित की थी । यह समिति गौ-संरक्षा के प्रश्न पर, सर्व-दलीय गौरक्षा महाभियान समिति तथा अन्यो की इस विषय पर सभी प्रस्थापनाओं के प्रकाश में, जिसके अन्तर्गत गौ तथा गौवंश के बच पर पूर्ण प्रतिबन्ध लगाने की प्रस्थापना भी आती है, विचार करेगी और इस विषय पर सभी पहलुओं, अर्थात् सांविधानिक विधिक, आर्थिक तथा अन्य सुसंगत पहलुओं के विचार करके, सरकार की गावों, बसों, साड़ों और बेलों की संरक्षा के लिए समुचित व्यावहारिक उपायों की सिफारिश, सरकार के विचारार्थ, करेगी । समिति संविधान के अनुच्छेद 48 के उपबन्धों के प्रभावसाधक रूप में कार्यान्वयन के लिए अर्थापार्यों के बारे में सुझाव देगी और किसी ऐसे सुझाव पर गौ तथा गौवंश के बच पर पूर्ण प्रतिबन्ध लगाने के लिए संविधान को संशोधित किया जाना चाहिए, पूर्णतया विचार करेगी । समिति ने सरकार को अपनी रिपोर्ट अभी प्रस्तुत नहीं की है । समिति की कार्यवाही 31 मार्च, 1972 तक बढ़ा दी गई है ।

Sweden's Offer of Butter, Butter Oil and Dry Milk For Refugees From Bangla Desh

5623. SHRI HARI SINGH : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Government of Sweden have offered tons of butter, butter oil and

dry milk for the refugees of Bangla Desh in India; and

(b) if so, when these articles will reach India?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR): (a) and (b). The Government of Sweden has pledged an amount of 4.5 million dollars as Swedish contribution for relief for the refugees from East Bengal; there has been no specific offer of these commodities.

Licence for Starting A Sugar Factory on Cooperative Basis at Dadri District Bulandshahr U. P.

5624. **SHRI HARI SINGH:** Will the Minister of AGRICULTURE be pleased to state:

(a) whether a co-operative society of Dadri, District Bulandshahr (Uttar Pradesh) has asked for a licence to start a sugar mill on co-operative basis from Government of India; and

(b) if so, the cause of delay in issue of the licence?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHER SINGH): (a) An application was received in May, 1961 for the grant of an industrial licence for the establishment of a cooperative sugar factory at Dadri, District Bulandshahr, Uttar Pradesh. This application has since been rejected.

(b). Does not arise.

Decline in Prices of Foodgrains and Due Price to Agricultural Producers

5625. **SHRI ARJUN SETHI:** Will the Minister of AGRICULTURE be pleased to state:

(a) the reaction of Government to the reported decline of prices of foodgrains all over India in the wake of heavy rains, and uncertain political situation in the same parts which tightens the money condition; and

(b) whether Government have any proposal to give due price to the agriculture producers?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHIB P. SHINDE): (a) The recent fall in prices of foodgrains is mainly on account of increased level of production of foodgrains.

(b) Government are already making massive price support purchases at the procurement prices which are remunerative to the producers.

Registration of Names With Employment Exchange in Birbhum, West Bengal

5626. **SHRI GADADHAR SAHA:** Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) the number of educated and uneducated persons of the District of Birbhum in West Bengal, who have got their names registered in the Employment Exchange in Birbhum since 1970 up-to-date; and

(b) the number of persons both educated and uneducated so far registered who obtained assistance in securing employment, category-wise?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR): (a) and (b). The available information is given in the attached statement.

Statement

Category of job-seekers	No. of registrations effected during 1st January, 1970 to 30th June, 1971	No. of placements effected during 1st January, 1970 to 30th June, 1971
1	2	3

1. Uneducated (Below Matric including illiterates)

17,038

3,220